

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 76 of 2018

IN THE MATTER OF:

Vinay Prabhakar Phadnis

...Appellant

Versus

Pradeep Mahajan & Ors.

...Respondents

Company Appeal (AT) (Insolvency) No. 77 of 2018

IN THE MATTER OF:

Vinay Prabhakar Phadnis

...Appellant

Versus

Pramod Kapse & Ors.

...Respondents

Present:

For Appellant : None

**For Respondents: Mr. Murtaza Chherawala and Mr. Anand Prakash,
Advocates**

O R D E R

12.11.2018 The case was taken up on 11th October, 2018, but in spite of repeated calls, no body appears on behalf of the appellant in both the appeals. Today also, nobody appears on behalf of the appellant in both the appeals. Counsel for the respondent is present. Both the appeals are accordingly dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)